

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3175

ANSWERED ON:19.08.2004

COOPERATION OF CORPORATE BODIES IN MAINTENANCE OF PROTECTED MONUMENTS

Chowdhury Shri Adhir Ranjan

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has any proposal to involve the corporate bodies in the maintenance of centrally protected monuments in the country;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to sign MoU for the restoration of the centrally protected monuments particularly in West Bengal; and
- (d) if so, the details thereof?

Answer

MINISTER FOR INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAYAPAL REDDY)

- (a)&(b) The National Culture Fund under the Department of Culture established in 1996 enables corporate bodies, private institutions and individuals to participate in promoting and preserving India's cultural heritage including centrally protected monuments. These include the Aga Khan Trust for Culture's project for revitalization of gardens at Humayun's tomb at Delhi, Indian Hotels Company Limited MoU for conservation and providing tourist infrastructures at Taj Mahal, Agra and Apeejay Surendra Hotels participation in the development of Jantar Mantar at Delhi.
- (c) No, Sir.
- (d) Question does not arise.